GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 301

TO BE ANSWERED ON THE 19TH JULY, 2022/ ASHADHA 28, 1944 (SAKA)

RISE IN TERROR ATTACKS

301. SHRI A. GANESHAMURTHI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that incidents of terror attacks are rising;

(b) if so, whether any analysis has been made for the rise in the incidents and measures taken to protect soft targets;

(c) the number of persons, para military forces and civilians who have died or got grievously injured due to terror attacks during the last two years; and

(d) the time by which the situation in Kashmir would be brought to normal so that democratic process can be started in the Valley?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a) to (c): No, Sir. Combating terrorism is a continuous process. The Government has taken various steps in this regard including strengthening of legal framework, streamlining of intelligence mechanism, setting up of National Investigation Agency (NIA) for investigation and prosecution of terror related cases, having various hubs of National Security Guards (NSG), stepping up border and coastal security, modernization of police forces and capacity building of state police forces etc. Due to concerted and coordinated efforts of all the stakeholders terrorism related violence has been contained to a large extent in the country.

The number of major terrorist incidents, the number of security force personnel martyred and injured and the number of civilians who lost their lives and who were injured in these terrorist incidents in the hinterland of the country and in the Jammu and Kashmir during the last two years 2020 and 2021, is as given below:

(i)	Hinterland	of the	country
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Year	No. of terrorist incidents	No. of Security Force personnel Martyred	No. of Security Force personnel injured	No. of Civilians who lost their lives	No. of Civilians injured
2020	-	-	-	-	-
2021	1	-	-	-	-

(ii) Jammu & Kashmir

Year	No. of terrorist incidents	No. of Security Force personnel Martyred	No. of Security Force personnel injured	No. of Civilians who lost their lives	No. of Civilians injured
2020	244	62	106	37	112
2021	229	42	117	41	75

(d) : The Government has a policy of zero tolerance against terrorism and the security situation has improved significantly in J&K. There has been substantial decline in terrorist attacks from 417 in 2018 to 229 in 2021. The Government has taken various measures to normalize the situation in the Kashmir valley. These include a robust security and intelligence grid, proactive operations against terrorists, intensified night patrolling and checking at Nakas, security arrangements through appropriate deployment and high level of alertness maintained by the security forces. Moreover, the Government has taken several steps for all round development of Jammu and Kashmir including implementation of PMDP, 2015, Flagship programmes, establishment of IIT & IIM, two new AIIMS and fast tracking of infrastructure projects in roads, power etc. Besides, a new Central Scheme is being implemented for industrial development of J&K with an outlay of Rs. 28,400 Crores which would provide employment to 4.5 Lakhs persons. Furthermore, the Government had constituted a delimitation Commission, which has notified Orders on 14th March, 2022 and 5th May, 2022 on delimitation of Parliamentary and Legislative Assembly Constituencies of the Union Territory of Jammu and Kashmir. Thereafter, the Election Commission of India has initiated revision of electoral rolls of voters of the Union Territory of Jammu and Kashmir. The decision to schedule elections is the prerogative of Election Commission of India.

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